

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4085 – JK (LD) of 2026

DATED:- 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated: 01.04.2026

No:-LAW-OIC/04/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Higher Education Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4085- JK (LD) of 2026 dated 01.04.2026

S.No.	Case No.	Titled of the Case	OIC
1.	O.A No. 818/2025	Ajay Singh vs UT of J&K and ors.	Nodal Principal, Jammu Division
2.	T.A No. 7084/2021	Sakshi Malhotra & Ors vs State of J&K and ors	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
3.	T.A No. 951/2020	Rabia Chowdhary vs State of J&K and ors	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
4.	T.A No. 724/2022 in SWP NO. 782/2011	Wahied Balwan vs State of J&K and ors.	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
5.	WP (C) /2026	UT of J&K and others VS Waseem Raja	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
6.	OA No. /2025	Javid Akhoon Vs UT of J&K and others	Syed Ishrat Parvez, Under Secretary to Government, HED
7.	OA No. /2025	Farooq Ahmad Mir Vs UT of J&K and others	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
8.	WP(C) No. /2026	M S Zargar construction VS UT of J&K and others	Director Planning, Higher Education Department.
9.	WP (C) No./2026	Nund Rishi College of Education & Training Vs UT of J&K and others	Dr. Deep Novel Kour, JKAS, Deputy Secretary to Government, HED
10.	WP (C) 2934/2025	Dr. Bashir Ahmad Dar Vs UT of J&K and others	Principal, Vishwa Bharti Women College.
11.	WP (C)/2025	Rajinder Singh Vs UT of J&K and others	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
12.	WP(C) No. 2984/2019	Parvez Gull Vs State of J&K and others	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
13.	OA No. 393/2025	Irshad Ahmad Sheikh Vs UT of J&K & others	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED
14.	T.A No. 2973/2020	Umer Mushtaq lone & others Vs UT of J&K & others	Jahan Zaib Khan, JKAS, Under Secretary to Government, HED
15.	O.A No. 2021	Dr. Aaliya Vs UT of J&K & others	Sh. Sanjay Kumar Tickoo, JKAS, Deputy Secretary to Government, HED

Responsible